

C.S.DIAS, J.

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B.A.TMP. No.5 of 2020

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Dated this the 29th day of April, 2020.

ORDER

Heard the learned counsel for the petitioner and
the learned Public Prosecutor.

Post this bail application for further
consideration on 08.05.2020.

**C.S.DIAS
JUDGE**

kkj/29.4.2020